

**Central Administrative Tribunal**  
**Principal Bench, New Delhi**  
**C.P. No.379/2017**  
**In**  
**O.A. No. 538/2012**  
**New Delhi this the 16<sup>th</sup> day of January, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**  
**Hon'ble Ms. Praveen Mahajan, Member (A)**

Mrs. Madhu Bala,  
W/o Shri Rajendra Kumar,  
Aged 46 year  
Working as Accountant  
Under Executive Engineer (Project-III)  
Shahdara-North, MCD Staff Qtrs.  
Complex, New Usman Pur,  
Delhi – 110 053.

.. Applicant

(through Sh. Padma Kumar S.)

Versus

Govt of NCT of Delhi & Others : through

1. Shri Anil Baijal  
Lt Governor of Delhi  
Govt of NCT of Delhi,  
Administrator  
Municipal Corporation of Delhi  
Raj Niwas, Delhi -110 054
2. Shri Mohan Jeet Singh  
Commissioner (East)  
East Municipal Corporation of Delhi,  
Civic Centre,  
New Delhi.
3. Shri Brijesh Kumar  
Additional Commissioner (East)  
East Municipal Corporation of  
Delhi, New Delhi.

... Respondents

(through Sh. R.N. Singh)

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

At the very outset, Sh. R.N. Singh, learned counsel for the respondents submitted that the order of this Tribunal has been complied with and alleged contemnors have filed the compliance affidavit.

2. Sh. Padma Kr. S., learned counsel for the petitioner also submitted that now respondents have passed the speaking order. Therefore, the order of this Tribunal stands complied with. C.P. is closed. Notices issued to the respondents are discharged.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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